

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 324 of 2013 &
I.A. No.423 of 2013

Dated : 12th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Shree Renuka Sugars Ltd. Appellant(s)

Versus

Hubli Electricity Supply Co. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Kush Chaturvedi
Mr. Shubhranshu Padh

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 423 of 2013 (Appl. for stay) to the Respondents returnable on 21.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **21.01.2014.**

(Rakesh Nath)
Technical Member
Ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson